

STATEMENT

*Approved Outlay for Hill Sub-Plan of U.P.
During 1993-94*

(Rs. in lakhs)

(A) Economic Services

Agriculture & Allied activities	8236
Rural Development	2981
Irrigation & Flood Control	1905
Energy	4950
Industry & Minerals	1253
Transport and Communication	6161
Science & Technology & Environment	120
General Economic Services	1420
Total Economic Services	27426
(B) Social Services	13374
GRAND TOTAL (A+B)	40800

[English]

Construction of Government Quarters

2381. SHRI GOPI NATH GAJAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the housing problems of the Central Government employees in Delhi;

(b) if so, whether the Government propose to construct more Government quarters to solve the problem; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) and (c). 135 Type III Quarters and 120 Type IV Quarters are under construction in New Delhi. Subject to availability of funds more Quarters would be sanctioned from time to time.

Purchase of Computers

2382. SHRI JITENDRA NATH DAS: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the number of computer sets purchased in the Central Government Offices during the last financial year;

(b) the total funds involved therein; and

(c) the total manpower likely to be rendered surplus ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c). The information is being collected and will be laid on the Table of the House.

Small Scale Industries in Rural Areas

2383. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated an integrated infrastructure development scheme to augment infrastructure facilities for small scale industries in rural areas;

(b) if so, the details thereof;

(c) whether special emphasis on the linkages between agriculture and industry is likely to be given under this scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (d). The Scheme of Integrated Infrastructural Development (including technological back-up services) for small scale & tiny industries in rural/backward areas is being implemented. It is proposed to set up 50 Centres in rural/backward areas of the country at a cost of Rs. 5.00 crores per centre to be shared in the ratio of 2: 3 between the Central Government as grants-in aid and loan from Small Industries Development Bank of India during the 8th Five Year Plan to create and augment infrastructural facilities from small scale units. Units to be set up in these centres, generally, will utilise the resources from agriculture sector and manufacture products for the use in agriculture sector.

Patenting of Medicinal Plants

2384. DR. ASIM BALA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have prevented the patenting of herbal medicinal plants;

(b) if so, the details thereof; and

(c) the steps taken to prevent multinationals to have patent rights of medicinal plants of Indian origin?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRY DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). Under the Patents Act, 1970, medicinal plants are not patentable.

(c) Does not arise.

Expansion of Public Sector Undertakings in Kerala

2385. SHRI THAYIL JOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any proposals regarding expansion of the existing public sector undertakings in Kerala during 1994-95;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). The sanctioned new Projects/schemes in Central Sector during Eighth Five Year Plan in Kerala has been detailed in the *Statement* attached.